

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(29)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/664/(IB)/2017

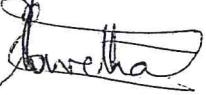
NAME OF THE PETITIONER(S) : NEYCER INDIA LTD

NAME OF THE RESPONDENT(S) : GAIL INDIA LTD

UNDER SECTION : 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	For Tk Bhaskar Shwetha Vasudevan	counsel for the Applicant	
2.	For M/s. Giridhar & Sai Pooja P	counsel for the Respondent	Pooja P (for M/s. Giridhar & Sai)

ORDER

Counsels for both the parties are present. Counsel for the Applicant submitted that the counter has been filed to the objections raised by the Counsel for the Respondent.

Matter is posted for arguments. Put up on 09.02.2018 at 10.30 A.M.

—sdr
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk